

High Court of Sikkim

Record of proceedings

I.A. No.01 of 2023 in CRL.L.P/15/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Krishna Prasad Bishwakarma and Another

Respondents

Date : **03-04-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondents None present.

O R D E R

Rai, J.

The Registry reports that service of Notice on the Respondent No.2 could not be effected.

Learned Additional Public Prosecutor seeks some time to file requisites in the second address of the Respondent No.2, which he has been able to trace out.

Let steps be taken accordingly.

List on 01-05-2024.

Judge
03-04-2024

Judge
03-04-2024